

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 437 of 2013 in
Appeal No. 331 of 2013

Dated : 13th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Tata Power Co. Ltd.

.....Appellant(s)

Versus

**Maharashtra State Electricity Regulatory
Commission & Anr.**

.....Respondent(s)

Counsel for the Appellant(s) : Mr. Sakya Singh Choudary
Ms. Perna Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent(s): Mr. J.J. Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda for R.2

ORDER

As agreed by the learned counsel for the parties, post the I.A. No. 437 of 2013 along with I.A. no. 391 of 2013 in Appeal No. 294 of 2013 for further hearing on **31.01.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/kt

(Justice M. Karpaga Vinayagam)
Chairperson